

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/07/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/316/ (IB)/2017
NAME OF THE PETITIONER(S) : CK ABRAHAM
NAME OF THE RESPONDENT(S) : INTEGRATED FINANCE CO. LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

ORDER

No representation on behalf of both the parties. The Registry is directed to send notice to both the parties for their appearance and submissions. Put up on 10.08.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)